

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-29-2020**

Mulakh Khanzan Tenants Association & ors. Petitioner.

Versus

State of Goa.

.... Respondents.

Mr. B. Pacheco, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Addl. Government Advocate for the respondent nos. 1 to 4 and 6.

Mr. S. D. Lotlikar, Senior Advocate with Mr. Jayant Karn, Advocate for the respondent no.7.

Mr. A. D. Bhobe, Advocate for respondent no.11

Coram : DAMA SESHADRI NAIDU, &

SMT. M. S. JAWALKAR, JJ.

Date : : 15th October, 2020

P.C.:

Post the matter on 29.10.2020.

2. In the meanwhile, the other respondents can file reply if they want to.

SMT.M.S.JAWALKAR, J. DAMA SESHADRI NAIDU, J.

MF/-